

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(7) C.P. No. 1750/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 23.04.2018

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.  
V/s  
Integrated Equipment India Pvt. Ltd.

SECTION OF THE COMPANIES ACT :I&B Code.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench adjourned to **15.05.2018**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**23.04.2018.**

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